

**CENTRAL ADMINISTRATIVE TRIBUNAL
JAMMU BENCH, JAMMU**

Hearing through video conferencing

T.A. No. 62/5674/2020

This the 11th day of May, 2021

HON'BLE MR. RAKESH SAGAR JAIN, MEMBER (J)
HON'BLE MR. ANAND MATHUR, MEMBER (A)



Mst. Tabasum Hamid, D/o Hamid-ud-Din, R/o Zangli Khashira, Tehsil & District
Kupwra, Aged: 21 years.

.....Applicant

(Advocate:- Mr. Z.A. Qureshi)

Versus

1. State of J&K through its Commissioner/Secretary to Govt. Education Department,
Civil Secretariat, Srinagar /Jammu and 5 ors.

.....Respondents

(Advocate: Mr. Rajesh Thappa, learned D.A.G.)

ORDER

[O R A L]

(Delivered by Hon'ble Mr. Anand Mathur, Member-A)

The TA (TA No. 5674/2020) arises out of SWP No. 1049/2011 wherein relief for the post of ReT Teacher has been claimed. It is not a civil post and the Tribunal does not have any jurisdiction. Registry is directed to return the file to the Hon'ble High Court of Jammu and Kashmir at Srinagar.

(ANAND MATHUR)
MEMBER (A)

(RAKESH SAGAR JAIN)
MEMBER (J)

Arun